

(d) whether Government are contemplating to extend the existing Garwa-Bhawanathpur line 8 k.m. east of Bhawanathpur so that Bhawanathpur and Jadunathpur is linked ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) There is evidence of lime stone, line, cement, coal, Gypsum, laterite, slag and Pyrites being available in the area for traffic.

(b) Not known.

(c) No, Sir. There is no proposal for conversion of the narrow gauge line from Dehri-on-Sone to Pipradih into broad gauge and extension thereof upto Giridih.

(d) No, Sir. There is no such proposal.

Railway Projects in Karnataka

4441. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR : Will the Minister of RAILWAYS be pleased to state :

(a) the number of railway projects pending completion in Karnataka State;

(b) the amount required for the year 1985-86 towards the progress of the above projects;

(c) the amount actually sanctioned for such projects for the year 1985-86;

(d) the reasons for allocation of inadequate funds; and

(e) the time likely to be taken to complete the projects ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Three; viz. Bangalore-Mysore gauge conversion from Metre Gauge to Broad Gauge, Chitradurg-Rayadurg new line and Krishnarajpuram-White field doubling.

(b) and (c). It was earlier proposed to allot Rs. 386 lakhs for progress of these works in 1985-86. Due to curtailment of

expected allocations only Rs. 76 lakhs could be finally allotted for these works in 1985-86.

(d) Severe constraint of resources.

(e) The completion of these projects will depend on availability of resources in the coming years.

Kabini IInd Stage Project in Karnataka

4442. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) when the Kabini IInd Stage work is likely to be taken up in Karnataka State;

(b) is there any provision of financial assistance made by Centre during the Seventh Plan period for this project; and

(c) what would be the requirement of funds to complete the project and the amount proposed to be sanctioned ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) The State Government has not reported when they are going to take up this project.

(b) and (c). Centre provides assistance to States in the form of block loans and grants which is not tied to any Sector of development or project. The Draft VII Five Year Plan Document of Karnataka does not indicate any provision for Kabini Stage-II Project. As the Project Report is not yet received from the State, its estimated cost is not available.

Death Rate of Infants

4443. SHRI A. J. V. MAHESWARA RAO : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that deaths of infants is highest in the country as compared with other countries;

(b) which are the 10 districts in the country with highest and lowest death rate for infants ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) Infant mortality rate (IMR) is measured in terms of number of infant deaths per thousand live births per year. According to the sample registration system IMR in India for 1981 was 110. Although this is high as compared to IMR in the developed countries and some of the developing countries but it is not the highest in the world.

(b) District level estimates of infant mortality are not available.

Kendriya Vidyalaya Sangathan (Recognition of Association) Rules, 1982

4444. SHRIMATI BIBHA GHOSH GOSWAMI : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that Kendriya Vidyalaya Sangathan has framed Kendriya Vidyalaya Sangathan (Recognition of Association) Rules, 1982;

(b) if so, when these Rules were framed; and

(c) at which meeting of the Board of Governors the said Rules were passed ?

THE MINISTER OF EDUCATION (SHRI K.C. PANT) : (a) and (b). Rules for Recognition of Association of Kendriya Vidyalaya Sangathan were framed in 1982.

(c) After obtaining the approval of the Chairman in January 1983, the Rules were circulated to all concerned and the Board of Governors was also intimated at its meeting held on 5.12.1983.

Per Capita Expenditure on Students of Various Universities

4445. SHRI SUDHIR ROY : Will the Minister of EDUCATION be pleased to state :

(a) the per capita expenditure on students of Delhi University, Jawaharlal Nehru University, Banaras Hindu University;

(b) whether the Government have a plan to bring the State Universities at par with the Central Universities as regards per capita expenditure on students; and

(c) if not, reasons therefor ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) On the basis of recurring maintenance grants sanctioned during 1982-83, and the enrolment in that year, the per capita expenditure in respect of these three Central Universities works out approximately, as under :

	Rs.
(i) Delhi University	7021
(ii) Jawaharlal Nehru University	13126
(iii) Banaras Hindu University	11197

(b) No, Sir.

(c) The per capita expenditure varies from course to course and depends also on the levels of teaching and research programmes. This expenditure will also be higher in respect of residential universities compared to those which are affiliating universities. It will not, therefore, be feasible to ensure parity in per capita expenditure in all the universities.

[Translation]

Fees from Students in India from Gulf Countries

4446. PROF. NIRMALA KUMARI SHAKTAWAT : Will the Minister of EDUCATION be pleased to state :

(a) whether the Gulf countries send their students to India for higher and technical studies and if so, the total number of such students in the country, State-wise and faculty-wise;

(b) whether the fees charged from them are the same as charged from Indian students;

(c) whether Indian students studying